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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 104/BB/ 2017	-	For compliance of office objections raised by registry	Rule-4 of IB	Daimbler Financial Services Pvt. Ltd., Vs Kumuda Sugar & Agro Products Ltd.

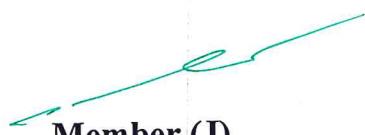
SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

ORDER

Matter is listed today for 2nd time for compliance of objections. None appeared for petitioner. Registry to issue notice to the Petitioner for compliance of the objections. Registry to issue notice before passing any order for non-compliance. List it on 15/11/2017.



Member (T)



Member (J)